

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 828/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)



SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE PARTIES: Boldrocchi India Pvt. Ltd.  
V/s  
Essar Projects (India) Ltd.

SECTION OF THE COMPANIES ACT: I &amp; BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1. Shrinivas Chatti, a/w Benqani Shah a/w Kritika Sethi i/b Cyril Amarchand Mangaldas	For Corporate Debtors (Respondent)	
2. B.K. Bali a/w Poonam Anand I/b Bali Associates	For operational Creditors (Petitioners)	

## ORDER

TCP No.828/ I&BP/NCLT/MB/MAH/2017

For both the parties have arrived at settlement, list this matter for reporting

Settlement on 13.12.2017.

**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

**Sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)